

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

BENCH, ALLAHABAD

(This the 11th Day of September, 2018)

Hon'ble Mr. Justice Bharat Bhushan-J.M.

Withdrawal Application No. 330/01932/2018

in

Original Application No. 330/00697/2016

(U/S 19, Administrative Tribunal Act, 1985)

Radha Raman Sharma aged about 74 years S/o Late Jamuna Prasad Sharma Resident of 588 Sarvodaya Nagar, Allahpur, Allahabad.

..... **Applicant**

By Advocate: **Shri S. Lal.**

Versus

1. Union of India through Secretary to the Ministry of Personnel, PG & Pensions, Department of Pension & Pensioners Welfare, 3rd Floor, Lok Nayak Bhawan, Khan Market, New Delhi.
2. Union of India through Defence Secretary Ministry of Defence Govt. of India South Block New Delhi-110011.
3. Director General, Ordnance Services (OS-8C), Army Headquarters, DHQ PO New Delhi-110011.
4. Commandant, Ordnance Depot, Fort, Allahabad-211005.
5. Chief Controller of Defence Accounts (Pension), Draupadighat, Allahabad.

..... **Respondents**

By Advocate: **Shri Arvind Singh.**

ORDER

Heard Shri S. Lal, Advocate for the applicant and Shri R.K. Srivastava proxy Advocate for Shri Arvind Singh, Advocate for the respondents.

2. Shri S. Lal, Advocate for the applicant has moved withdrawal application No. 330/01932/2018 for withdrawing the OA.
3. Advocate for the respondents has no objection to the same.
4. Accordingly, the withdrawal application is allowed and the OA is dismissed as withdrawn with liberty to file a fresh OA.

(Justice Bharat Bhushan)
Member (J)

/SS/